
CENTRAL GROUND WATER BOARD (FINANCE AND ACCOUNTS OFFICER) RECRUITMENT RULES, 1996

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CENTRAL GROUND WATER BOARD (FINANCE AND ACCOUNTS OFFICER) RECRUITMENT RULES, 1996

¹ Published in the Gazette of India. Pt II. Sec. 3 (i), dated 21st September. 1996 (w.e.f. 21th September, 1996). In exercise of the powers conferred by the proviso to Art.309 of the Constitution, and in supersession of the Ministry of Water Resources, Central Ground Water Board (Finance and Accounts Officer) Recruitment Rules, 1985, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Finance and Accounts Officer in the Central Ground Water Board, namely:-

1. Short title and commencement :-

(1) These rules may be called the Central Ground Water Board (Finance and Accounts Officer) Recruitment Rules, 1996.

2. They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of said post. its classification and the scale of pay attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age-limit and other qualifications

:-

The method of recruitment to the said post, age limit, qualifications

and other matters relating thereto shall be as specified in columns (5) to (14) of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied the such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concession required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to in this regard.

SCHEDULE 1

SCHEDULE

Name of the post	Number of posts	Classifications	Scale of pay	Whether selection post
				or Non selection post
1	2	3	4	5
Finance and Accounts	(1996)	General	Rs. 3700-125-	Not applicable
Officer.	*Subject to variation	Central Service Group 'A'	4700-150-5000.	

	dependent on	Gazetted (Non-		
	work load.	Ministerial).		
Age limit for	Whether bene	Educational	Whether age	Period of
direct recruits	fit of added	and other	and educa	probation, if
	years of ser	qualifications	tional qualifi	any
	vice admissi	required for	cations pres	
	ble under rule	direct recruits	cribed for di	
	30 of Central		rect recruits	
	Civil Services		will apply in	
	(Pension) Ru		the case of	
	les, 1972.		promotees.	
6	7	8	9	10
Not applicable.	Not applicable.	Not applicable.	Not applicable.	Not ' applicable.
				applicable.